

T. A. 171/86

12/12

14.12.88

Hon'ble A. Jethi - Am.

Hon'ble. G.S. Sharma - Jm.

~~3~~ ³ Sri Lalji Sinha is present for the appellants. No body is present for the applicant since the suit no. 80/83 has already been dismissed in default ~~as~~ the ~~affidavit~~ ^{affidavit} has become infructuous & is dismissed ^{by}

M3

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J. M.

A. M.

Judgment Issued

At
16/12/88.